

[17 August, 2000]

RAJYA SABHA

OF STATE OF THE MINISTRY OF LAW, JUSTICE AND  
COMPANY AFFAIRS (SHRI ARUN JAITLEY): (a) Yes, Sir.

(b) Prasar Bharati (All India Radio) has informed that instead of South Zone Concert on Fridays, which had only limited coverage for the Southern States, the Kamatic Music has now been included in the National Programme of music on every Saturday and Sunday, to provide wider coverage and better projection of Kamatic music artists.

(c) Does not arise.

#### **Rehabilitation package for SAIL**

\*318. DR. ALLADI P. RAJKUMAR: Will the Minister of STEEL be pleased to state the rehabilitation package proposed to strengthen Steel Authority of India Ltd. instead of disinvestment of SAIL units opposed by the Consultative Committee?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY): With a view to improve the long term viability of Steel Authority of India Limited (SAIL), Government in February, 2000 approved a financial-cum-business restructuring package which among other things include conversion of certain units, engaged in non-core activities, into joint venture. This package is under implementation and there is no other rehabilitation package under consideration of Government for SAIL.

#### **Supply of Natural Gas to Tengakhat Gas Cracker Unit**

\*319. SHRI DRUPAD BORGOHAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the latest agreement of supplying natural gas to Tengakhat Gas Cracker Unit made by his Ministry;

(b) the price fixed per 1000 standard cubic metre of gas which will be supplied to the unit;

(c) whether there are any other conditions in supplying gas; and